

3903

LOK SABHA

Friday, 23rd December, 1955

The Lok Sabha met at Eleven of the
Clock.

[MR. SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

12-05 P.M.

PAPERS LAID ON THE TABLE

STATEMENT *re* TENDERS ACCEPTED BY
INDIA STORE DEPARTMENT

The Minister of Works, Housing and Supply (Sardar Swaran Singh): I beg to lay on the Table a copy of the statement of cases in which the lowest tenders have not been accepted by the India Store Department, London, during the half year ended the 30th June, 1955. [See Appendix VII, annexure No. 32].

PROFIT AND LOSS ACCOUNTS OF HIN-
DUSTAN CABLES LTD.

The Deputy Minister of Production (Shri Satish Chandra): I beg to lay on the Table a copy of the audited profit and loss accounts of the Hindustan Cables Limited for the period ended the 31st March, 1955, together with the Chairman's Report to the Share-holders. [See Appendix VII annexure No. 33].

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REPORT *re* AMLABAD COLLIERY

The Deputy Minister of Labour (Shri Abid Ali): I beg to lay on the Table a copy of the Report of Mr. Justice B. P. Jamar of the Patna High Court into the causes of, and the circumstances attending, the accident which occurred in the Amlabad Colliery in the Jharia coal-fields on the 5th February, 1955. [Placed in Library. [See No. S-484/55].

LIST OF DIGNITARIES WHO VISITED INDIA
FROM MARCH TO DECEMBER 1955

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): I beg to lay on the Table a list of dignitaries who have visited India from March, 1955 to December, 1955, in pursuance of an undertaking given by the Deputy Minister of External Affairs in reply to the debate on the Supplementary Demands for Grants on the 10th December, 1955. [See Appendix VII, annexure No. 34].

PRESIDENTS ASSENT TO BILLS

Secretary: Sir, I have to inform the House that the following Bills, which were passed by the Houses of Parliament during the current Session, have since been assented to by the President.

- (1) The Indian Stamp (Amendment) Bill, 1955.
- (2) The Abolition of Whipping Bill, 1955.
- (3) The Working Journalists (Conditions of Service) and Miscellaneous Provisions Bill, 1955.

[Secretary]

(4) The Appropriation (No. 4) Bill, 1955.

(5) The Appropriation (No. 5) Bill, 1955.

ESTIMATES COMMITTEE

SEVENTEENTH AND EIGHTEENTH REPORTS

श्री बी० जी० मेहता (गोहिलवाड) :
मैं रेलवे मंत्रालय के सम्बन्ध में एस्टीमेट्स कमेटी का सत्रहवां और अठारहवां प्रतिवेद पेश करता हूँ ।

PETITION RE REPORT OF STATES REORGANISATION COMMISSION

Secretary: Sir, under rule 179 of the Rules of Procedure and Conduct of Business in the Lok Sabha, I have to report that two petitions as per statement laid on the Table have been received relating to the Report of the States Reorganisation Commission.

Statement

Petitions relating to the Report of the States Reorganisation Commission

No. of signatories	Distt. or Town	State	No. of Petition
1	Bangalore	Mysore	51
1	Hyderabad	Hyderabad	52

FARIDABAD DEVELOPMENT CORPORATION BILL

The Minister of Rehabilitation (Shri Mehr Chand Khanna): I beg to move for leave to introduce a Bill to provide for the establishment and regulation of a trading Corporation for the purpose of carrying on and promoting trade and industry in the town of Faridabad, assisting in the rehabilitation of displaced persons settled therein and for matters connected therewith.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to provide for the establishment and regulation of a

trading Corporation for the purpose of carrying on and promoting trade and industry in the town of Faridabad, assisting in the rehabilitation of displaced persons settled therein and for matters connected therewith."

The motion was adopted.

Shri Mehr Chand Khanna: I introduce the Bill.

CORRECTION OF ANSWER TO STARRED QUESTION

The Parliamentary Secretary to the Minister of Finance (Shri B. R. Bhagat): With your permission, I wish to make a short statement to correct certain replies I gave to supplementaries to starred question No. 568 answered on the 6th December, 1955.

Seth Achal Singh enquired about the rate of interest on sterling balances. Sterling securities at present earn interest at rates ranging between two per cent. and four per cent. What the average rate on sterling balances works out to it is difficult to say as rates for short term money, in which form a part of our sterling balances are kept, vary from time to time.

MOTION FOR ADJOURNMENT

TAKING-OVER OF CERTAIN SUGAR MILLS

Mr. Speaker: I have received notice of an adjournment motion which, to my mind, is obviously untenable. The motion relates to the situation arising out of the taking over of three sugar mills in Padrauna, Kathkuian and Khadda in Kheria District, by Government under the Essential Supplies Act. In the first place, the subject to be discussed is vague enough; it is not definite matter. It is not an urgent matter in the sense in which urgency is understood and, if I may say so, it is not a matter of public importance in the all-India set-up. Therefore, I have merely mentioned it in the House. I do not propose to give my consent to this.